

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-38/2022/3829/A**

From :- Smti Pronita Morang,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Jitu Mani Barman,  
District & Sessions Judge,  
Goalpara.

Dated Guwahati, the <sup>16</sup>30 May, 2025.

Sub:- **Station leave.**

Ref:- Letter No. DJG/2487 Dated 28.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 31.05.2025 till the morning of 02.06.2025.** The Addl. District & Sessions Judge, Goalpara, and in his absence, the Chief Judicial Magistrate, Goalpara, and in his absence, the i/c Chief Judicial Magistrate, Goalpara shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-38/2022/3830/A, dated** , 30-05-25

Copy to:

1. The Project Manager, Gauhati High Court.

30.05.25

**JT. REGISTRAR (VIGILANCE)**